

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s NAVA VISION GLOBAL EDUCATION PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Nava Vision Global Education Pvt Ltd
2.	Date of incorporation of corporate debtor	11-10-2021
3.	Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U80301KA2021PTC152961
5.	Address of the registered office and principal office (if any) of corporate debtor	B-104, 499, MAP Enclave Apartments 3rd Main Road, New Thippasandra Post, Vi, Gnananagar, Bangalore, Bangalore, Karnataka, India, 560075
6.	Insolvency commencement date in respect of corporate debtor	13-10-2025
7.	Estimated date of closure of insolvency resolution process	11-04-2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	K,J,Vinod IBBI/IPA-003/IP-N00291/2020-2021/13451
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Kjvinod05@rediffmail.com Flat No B-602, Santha Towers, Paruthipattu, Avadi, Chennai. PIN 600 071.
10.	Address and e-mail to be used for correspondence with the interim resolution professional	nvgeplcirp@gmail.com Flat No B-602, Santha Towers, Paruthipattu, Avadi, Chennai. Pin 600 071.
11.	Last date for submission of claims	27-10-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address:- <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> > Quick links >downloads

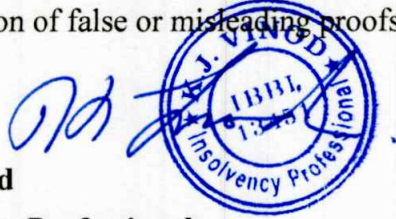


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Nava Vision Global Education Private Limited on 13-10-2025.

The creditors of M/s Nava Vision Global Education Private Limited are hereby called upon to submit their claims with proof on or before 27-10-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**K.J.Vinod**

**Insolvency Professional.**

**IBBI/IPA-003/IP-N00291/2020-2021/13451**

**AFA AA3/13451/02/300626/301325 valid up to 30/06/2026.**

Date:- 17-10-2025

Place:- Chennai.

:

**INTERNATIONAL CENTRE FOR THEORETICAL SCIENCES**  
Tata Institute of Fundamental Research  
An Autonomous Institute of the Department of Atomic Energy of Government of India and a Deemed to be University  
No 151, Shivakote, Hesaraghatta Hobli, Bengaluru (North)-560089, India, Tel : +91-80-46536000

**RECRUITMENT NOTICE**  
Advertisement No: ICTS-Notice-2025/05 Date: 17 October 2025

The Centre is looking for highly motivated and self-driven individuals for an appointment for the below posts at its Bengaluru Campus.

Sl No.	Position	Section	No. of posts	Upper age limit (as on 1st July 2025)	Consolidated Monthly Emoluments
1	Project Scientific Assistant B	Web	1	28	63100
2	Project Scientific Assistant B	Faculty Secretariat	1	28	63100

Candidates should apply only ONLINE latest by Friday, 07 November 2025. For more information, please visit the website [www.icts.res.in](http://www.icts.res.in).

Establishment Section

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**RELEVANT PARTICULARS**

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- Date of incorporation of corporate debtor: 11-10-2021
- Authority under which corporate debtor is incorporated / registered: ROC Bangalore
- Corporate Identity No. / Limited Liability Identification No. of corporate debtor: U80301KA2021PTC152961
- Address of the registered office and principal office (if any) of corporate debtor: B-104, 499, MAP Enclave Apartments 3rd Main Road, New Tripprasanna Post, V. Giananagar, Bangalore, Karnataka, India, 560075
- Insolvency commencement date in respect of corporate debtor: 13-10-2025
- Estimated date of closure of insolvency resolution process: 11-04-2026
- Name and registration number of the insolvency professional acting as interim resolution professional: KJ/Vinod IBB/IBA/003/IP-NO2021/2020-2021/13451 KJvinod5@rediffmail.com
- Address and e-mail of the interim resolution professional, as registered with the Board: Flat No B-602, Saritha Towers, Paruthipattu, Aveli, Chennai, Pin 600 071. nveprip@gmail.com
- Address and e-mail to be used for correspondence with the interim resolution professional: Flat No B-602, Saritha Towers, Paruthipattu, Aveli, Chennai, Pin 600 071.
- Last date for submission of claims: 27-10-2025
- Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, as identified by the interim resolution professional: Not applicable
- Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class): Not applicable
- (a) Relevant Forms and (b) Details of authorized representatives, as available at: Web link: <https://ibbi.gov.in/en/home/downloads> Physical Address: [www.ibbi.gov.in](http://www.ibbi.gov.in) > Quick Links > Downloads

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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**K.J.Vinod**  
Insolvency Professional.  
IBBI/IFA/003/IP-NO2021/2020-2021/13451  
AFA/AA3/13451/02/300626/301325 valid up to 30/06/2026.  
Date: 17-10-2025  
Place: Chennai.

**PUBLIC NOTICE**  
We Chiratae Ventures India Advisors Private Limited, have initiated the process of surrendering our SEBI registration certificate as an Investment Adviser with registration number **INA200001348** and BSE IA Enlistment No. **BAS12955** and that if anyone has any grievances, they can lodge the grievances at <https://scores.sebi.gov.in> within 30 days from the date of the notice

**FOR DAILY BUSINESS.**

**FINANCIAL EXPRESS**

READ TO LEAD

**CSB Bank PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS**

The borrower/s in specific and interested bidders, in general, are hereby informed that on account of non-payment of the Banks due by the borrower/s as above despite the payment notice and recall notice issued by the Bank, the gold ornaments pledged with the bank security by the respective borrower/s for the loan availed by them will be sold in public auction on "as is where is" and "non-recourse" basis through e-auction portal <https://gold.sami.in> on 27 October 2025 at 10.30 AM. The auction may be extended to any other later date at the discretion of the bank upon publication of the same in the bank's notice board. The borrower/s are hereby further informed that the gold ornaments will be disposed of by private sale if the public auction is not successful and if there is a further balance to be recovered, legal action will be initiated against the borrower/s for recovery of the balance amounts due to the bank. In case of deceased borrower, all conditions will be applicable to legal heirs.

S. No.	Account Name	Client ID	No. of Bal. Outstanding on Acc. 15/10/2025	Weight (grams)
<b>BELGAUM</b>				
1	Anel Palli	8194235	3,79,889.51	78.00
2	Arbaz Jabbar Sarjehan	4583971	68,918.82	15.50
3	Bhimaji Nargundekar	7793745	1,13,645.81	20.00
4	Dattaji Palli	8277339	3,08,436.00	55.50
5	Fathima Khaga Beg Jamadar	4949892	1,72,224.73	36.10
6	Hanok Mahadev Naganur	8131802	15,23,074.00	287.20
7	Hidayatulla Abdulkarim Makandar	4343442	79,116.50	13.70
8	Ismail Abbasab Desai	8309582	1,19,116.50	21.00
9	Muhammed Rasool Madwale	7310169	1,54,523.00	26.90
10	Muajheed Momin	3433180	36,678.06	8.00
11	Nagendra Ratnappa Kamble	1000832	32,729.11	25.00
12	Neelita Vishwanath Telang	2635434	16,24,864.06	279.20
13	Prakash Madivalappa Kalled	4577870	3,28,282.00	6.60
14	Prnya R Karant	1507699	23,57,049.93	428.30
15	Santosh Chaturkoppa	7823660	1,74,810.33	32.70
16	Shiba Sangamchand Sangannavar	8287587	3,58,569.51	10.00
17	Shilpa Vinodkumar Vishnoi	8133509	1,54,084.90	23.20
18	Tanaji Kambl	8133509	2,31,276.00	40.00
20	Vasant Hongekar	7253992	92,998.00	16.20
21	Vinayak Chandrakant	7253992	92,998.00	16.20
<b>MYSORE</b>				
22	M V Srinivasa Prasanna	8141674	2,16,081.56	38.30
23	Nagesh S	4204232	1,49,311.00	41.90
24	Rajihaveendran	7431012	6,42,441.80	8.50
25	Razia Begum	7901563	97,843.11	212.90
26	Vijay Kumar D	8126729	3,43,254.56	58.80
27	Vijay N	4987475	1,64,076.00	36.00
<b>HUBLI</b>				
28	Bibi Aiyisha Badami	6820745	7,16,416.85	173.00
29	Deepa Anand Kumar	8282348	2,20,810.00	17.00
30	Fatima Savanur	3480956	68,834.00	17.80
31	Gangadhara Umachagi	7425677	3,36,875.60	64.20
32	Ganesh Salim	8133509	1,19,116.50	13.70
33	Jakkula Ramanamma	5099818	36,857.43	8.00
34	Jayashree Jyoti	5054573	44,132.89	11.00
35	Keshav Pille	4583971	68,918.82	15.50
36	Latha Kurde	4583971	68,918.82	15.50
37	Laxmi Chinnari	7793745	1,13,645.81	20.00
38	Lykhat Ahmed Mulla	4095393	1,09,748.13	21.00
39	Maheshwari Mare	7793745	1,13,645.81	20.00
40	Manjuyya Shivayya Mathpati	8283572	3,15,835.00	51.20
41	Manjunath Shankar Sunagar	4316204	29,365.00	5.90
42	Mohammed Saadi Mulla	4583971	68,918.82	15.50
43	Nagappa Fakirappa Shettennavar	4147178	2,75,327.07	8.80
44	Nirgajadi Neelirajad	8168180	5,67,740.00	95.60
45	Nirmala Prakash Kalavadi	8144581	2,95,603.00	56.50
46	Salsuddin Mulla	8127151	59,713.71	21.90
47	Seema Mohmmadrifaj	8127151	59,713.71	21.90
48	Shanmuga Muralidhar	5054277	71,328.18	14.90
49	Sharon Chandrappa Andra	8277073	6,97,525.00	112.30
50	Shireen Banu Naragunda	4941327	43,303.10	10.40
51	Shruthi Abhishek Jadhav Jadhav	4738553	1,33,351.04	26.80
52	Siddalingappa Kondikoppa	8127151	59,713.71	21.90
53	Swathi Teelata	8272713	5,66,736.00	92.80
<b>MANGALORE</b>				
54	Mufeedha Muthalik Seevayi	3894365	12,96,543.00	208.50
55	Sheikh Nasir Nafeez	7516551	2,66,623.00	42.10
<b>GULBARGA</b>				
56	Kiran Reddy	7680245	24,20,391.00	393.90
57	Mohd Bilal	8123895	1,07,577.81	80.00
58	R Kavitha	4820288	1,16,919.11	23.00
59	Ruksana Banu	3438996	7,27,968.30	148.50
60	Shobhana Anand Kondagui	2894342	1,07,577.81	80.00
61	Suresh	6281243	88,478.13	18.50
62	Vidyaagar	4118988	76,816.71	15.30
63	Vijayalakshmi	7910187	3,16,042.00	51.00
64	Vinod	7910187	3,16,042.00	51.00
<b>KANAKAPURA</b>				
65	Alamelamma	8131569	1,45,450.81	26.00
66	Ashoka M	8131569	1,45,450.81	26.00
67	Bharathi	8134824	2,58,883.81	50.00
68	C G Venkateshanaika	3945083	86,893.00	15.20
69	Chaitra	8130438	1,64,076.00	36.00
70	Gangadhara P M	7898284	3,21,022.00	50.80
71	Harsha K	3981107	4,27,280.00	14.00
72	N Ramesha	3981107	4,27,280.00	14.00
73	Nishanth K V	4583971	68,918.82	15.50
74	Ravikumar K M	7793745	1,13,645.81	20.00
75	Ravitha	8285726	2,71,917.00	43.00
76	Savitha	4583971	68,918.82	15.50
77	Savitri	4583971	68,918.82	15.50
78	Suma S M	4583971	68,918.82	15.50
79	Suma S M	4747504	5,55,355.13	54.90
<b>NANJANGUD</b>				
80	Jayashankar B R C	8243030	4,29,365.00	68.00
81	Manjula H D	4583971	68,918.82	15.50
82	Mahadeva Shetty	4017027	67,521.50	12.00
83	Mallamma	8272762	3,79,551.00	60.00
84	Manjula H D	4583971	68,918.82	15.50
85	Manjunatha	8287708	4,46,701.00	70.80
86	Manjunatha	4583971	68,918.82	15.50
<b>KOLAR</b>				
191	Ananda N	7920222	74,269.92	16.10
192	Harish Kumar M	8281822	58,282.77	10.40
193	Khamraj S	7585506	8,23,506.00	160.00
194	Manjunath M	4444094	48,573.00	9.20
195	M Manjunath	7857183	9,01,264.00	169.00
196	N Sudharani	4691133	71,716.00	13.40
197	S Shivamalya	8219505	29,963.69	6.20
<b>TUMKUR</b>				
198	Girish N	4583971	68,918.82	15.50
199	Manjunath R	4583971	68,918.82	15.50
200	Manjunath M	7968524	16,73,946.00	269.30
201	Puneeth Kumar S H	4694864	1,10,644.45	39.70
202	Shwari Jankanna	7794288	1,69,098.81	31.90
203	Yashaswini M	7794288	1,69,098.81	31.90
<b>CHIKKABALAPUR</b>				
204	Anjanamma	7759358	2,90,616.00	48.19
205	Anura H M	8280845	4,25,098.50	72.84
206	Ranjitha S	8281134	3,89,060.00	61.11
207	Gangadara Reddy J M	4444094	48,573.00	9.20
208	Gangarathnamurthy	7512412	95,028.00	17.90
209	M Srinatha Murthy	7661353	3,62,625.00	5.70
210	Manoj S	8273471	3,90,930.00	65.28
211	Saravathiamma	8273471	3,90,930.00	65.28
212	Vinoda	4137062	2,45,967.00	39.90
<b>DAVANGERE</b>				
213	Basavaraja R	8279088	5,69,167.00	106.00
214	Beerappa S Kudupati	8417043	1,97,050.23	37.60
215	Harsha K M	8273471	4,37,282.00	75.30
<b>ULJAYAPURA</b>				
216	Akhay G Mahadikar	7721822	47,304.79	9.80
217	Amogajada Pundlik Haikre	4693344	64,155.00	11.30
218	Balraj Rathod	4866443	1,11,029.50	19.70
219	Bhalsagada Odeyar	7870736	27,066.56	497.60
220	Chitra Rathod	7870736	27,066.56	497.60
221	Dhanubai Chavan	7877444	4,23,096.66	90.60
222	Deepa Ravi Jadhav	4693551	1,50,045.65	30.00
223	Deepa Salunka	7517441	1,19,576.19	17.26
224	Haidarali Boragi	4924508	29,127.00	4.90
225	Jaker Hussain Begewadi	5058078	36,582.58	6.90
226	Jayashree	4583971	68,918.82	15.50
227	Khema Rathod	7870736	27,066.56	497.60
228	Kiran B Koluraj	5053570	57,576.17	10.20
229	Krishna Chavan	7535440	1,93,672.31	34.50
230	Mallappa Kesadagi	7870736	27,066.56	497.60
231	Manjunath Naik	7517185	97,906.58	18.80
232	Manohar Veelpati Pola	5058118	50,097.31	9.80
233	Prakash Rathod	8101378	1,21,071.54	50.00
234	Rajeshwari Hanalagi	4583971	68,918.82	15.50
235	Pundalik Yaragudi	8143265	1,1,081.20	22.00
236	Rahimuttullah Bijapur	4901923	94,270.00	18.90
237	Ranjitha	7870736	27,066.56	497.60
238	Sachin Bradar	4583971	68,918.82	15.50
239	Sameer Painter	7590245	3,02,445.62	69.80
240	Santosh Virupaksha Kornur	4583545	1,10,170.00	19.50
241	Shwari Jankanna	7794288	1,69,098.81	31.90
242	Sunata Malagar	4545781	30,514.29	30.00
243	Sunita Kadam	7711001	2,87,269.00	45.30
244	Suraju Mudebihal	4820288	2,96,550.00	4.86
<b>BELLARY</b>				
245	Ashok G	8133236	2,30,093.00	39.80
246	Ashok Kumar T	8121189	2,75,533.00	49.30
247	Ashwini	8141862	1,64,566.00	34.70
248	Azeez Basha K	8255162	7,52,344.00	154.90
249	Bhaskar	7870736	27,066.56	497.60
250	Sunitha	4937784	3,36,061.00	59.70
251	K Kamakshamma	4947722	1,56,027.00	28.20
252	Farda	7870736	27,066.56	497.60
253	Khatun	8287655	2,56,5	

